

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) The authorised dealer for Maruti Vehicles in Assam is M/s. Bimal Auto Agency, Guwahati. This dealer was appointed in April, 1983. The sales territory allotted to this dealer are the States of Assam, Meghalaya, Mizoram and Tripura.

(b) A Statement is attached.

STATEMENT

The present system for appointing Maruti dealer-ships is as under :

1. Invitation of applications on prescribed forms, for cities where dealers are required, from aspiring parties through release of public advertisements.
2. Scrutiny and evaluation of all valid applications on the following criteria:-
 - (i) Availability of infrastructure/land for setting up showroom and workshop.
 - (ii) Locational advantage of the above facilities.
 - (iii) Experience of the applicants in business (preferably in the automobile industry).
 - (iv) Educational/Professional qualifications of the applicants.
 - (v) Financial soundness of the applicants.
3. Preparation of a shortlist of candidates, after an interview, of all those having the basic requirements for the job.

4. Obtaining sealed bids from the shortlisted candidates, indicating the amount they are willing to deposit with Maruti for being awarded the dealership.
5. Award of the dealership to the highest bidder.

Employment in Earthquake Affected Areas

4444. SHRI MANABENDRA SHAH: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Planning Commission has any scheme for providing employment to the unemployed youth of the earthquake affected districts of Tehri Garhwal and Uttarkashi; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) and (b). Planning Commission does not have any scheme for providing employment specifically to the unemployed youth of the earthquake affected districts of Tehri Garhwal and Uttarkashi.

Government Quarters Outside Delhi

4445. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of Government residential quarters outside Delhi, city and typewise;

(b) the ratio of number of quarters in each type to number of Government employees in each of those cities;

(c) whether the Government propose to construct more quarters in those cities and in cities where quarters have not yet been constructed; if so, the details thereof, city-wise;

(d) whether there is any provision for the retention of government accommodation at the last duty station in case no government accommodation is available at the new station of posting; and

(e) if not, whether Government propose to make such a provision in the rules and if not, the reasons therefor?

THE MINISTER OF STATE IN THE

MINISTRY OF URBAN DEVELOPMENT
(SHRI M. ARUNACHALAM): (a) Statement-I is annexed.

(b) the information as available is given in statement-II annexed.

(c) The information as available is given in statement-III annexed.

(d) and (e). Retention in such cases is permitted for a limited period. There is no proposal for allowing prolonged retention as any such concession will aggravate the already existing shortage of accommodation in general pool for eligible Govt. employees at different station.

STATEMENT-I

City	Type-I	Type-II	Type-III	Type-IV	Type-V	Type-VI	Type-VII
1	2	3	4	5	6	7	8
Bombay	3139	3341	1091	532	192	89	-
Calcutta	1562	1978	1110	139	137	103	-
Madras	450	824	332	327	86	16	-
Shimla	370	241	88	29	24	5	4
Nagpur	216	627	245	126	55	12	1
Faridabad	390	704	200	140	82	16	-
Ghaziabad	176	304	132	-	-	-	-
Chandigarh	441	664	304	32	4	2	-
Lucknow	128	168	112	48	-	-	-
Bangalore	284	280	154	84	26	-	-
Hyderabad	152	296	160	32	36	-	-
Shillong	20	32	24	8	-	-	-
Indore	144	115	14	14	11	-	-

City	Type-I	Type-II	Type-III	Type-IV	Type-V	Type-VI	Type-VII
1	2	3	4	5	6	7	8
Imphal	16	28	24	4	-	-	-
Kohima	8	16	40	-	-	-	-
Agartala	30	10	6	-	-	-	-
Bhopal	32	52	60	14	8	-	-
Cochin	32	112	64	24	4	-	-
Kanpur	121	145	90	30	4	-	-
Allahabad	66	234	108	18	3	-	-

STATEMENT-II

Ratio (i.e.%) of No of quarters Vis-a-vis demand

City	Type-I	Type-II	Type-III	Type-IV	Type-V	Type-VI	Type-VII
1	2	3	4	5	6	7	8
Bombay	30	18	13	18	24	39	-
Calcutta	74	54	51	30	29	100	-
Madras	61	55	27	95	55	80	-
Shimla	61	25	10	25	75	100	100
Nagpur	65	71	53	85	71	92	100
Fardabad	79	82	39.	74	90	100	-
Ghaziabad	78	82	60	-	-	-	-
Chandigarh	23	23	23	37	4	40	-
Bangalore	53	25	20	42	20	-	-
Cochin	53	93	100	100	100	-	-

(Based on restricted number of application called for)

STATEMENT-III

CITY	Type-I	Type-II	Type-III	Type-IV	Type-V
1	2	3	4	5	6
<i>Bombay</i>					
- Malad	400	400	400	200	-
- New Bombay	150	300	400	112	56
Calcutta	128	816	432	48	-
Nagpur	-	64	-	-	-
Fardabed	92	128	128	-	-
Madras	-	54	102	-	-
Chandigarh	199	430	134	53	26
Cochin	-	4	4	-	-

Also new/additional Residential accommodation is under construction/ proposed to be constructed at places like Srinagar, Shimla, Rajkot etc.